

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 09.02.2024**

**Misc. Application No. 943 of 2023**  
**And**  
**Appeal No. 663 of 2023**

Vijay Kriplani ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Ankit Ujjwal, Advocate i/b Lex Legal and Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**WITH**  
**Appeal No. 884 of 2023**

Mohan Prasad Kala ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Ankit Ujjwal, Advocate i/b Lex Legal and Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**AND**  
**Appeal No. 928 of 2023**

Savita Satish Gowda & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Ankit Ujjwal, Advocate i/b Lex Legal and Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**ORDER:**

1. Three weeks time is allowed for filing rejoinder. List on April 15, 2024.

Ms. Meera Swarup  
Technical Member

09.02.2024  
msb